

COURT NO. 01  
 DIVISION BENCH- I  
 HON'BLE THE CHIEF JUSTICE  
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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**MEETING NO. 25125678824**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
41	W.P.(C)-3369/2025	AYANNA YADAV (MINOR) AND ANR V/s UNION OF INDIA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-4157/2025	SHIVRAJ SHARMA V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-4375/2025	YAJAT SEN V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-4384/2025 CM APPL. 20164/2025 CM APPL. 20165/2025 CM APPL. 20166/2025	ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED V/s DELHI STATE HEALTH MISSION & ANR.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO. LLP(SANJEEV.KAPOOR@KHAITANCO.COM, AAKASH.BAJAJ@KHAITANCO.COM)(9999777243)(PETITIONER) SANTOSH KUMAR TRIPATHI, KEMWELL PHARMA(STANDINGCOUNSELGNCTD@GMAIL.COM, <a href="mailto:COMPLIANCE@KEMWELLPHARMA.COM">COMPLIANCE@KEMWELLPHARMA.COM</a> )(9868250806)(RESPONDENT)		

45	W.P.(C)-4388/2025 CM APPL. 20276/2025 CM APPL. 20277/2025	RADHEY KRISHNA TRADERS THR ITS PROP. DIESH KAPOOR V/s MUNICIPAL CORPORATION OF DELHI	ROHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ROHAN SHARMA(ROSHANSHARMA.ADV@GMAIL.COM)(9910545369)(PETITIONER) NDMC, MCD(CLO-NDMC@MCD.GOV.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
46	CM APPL. 19995/2023 REVIEW PET. 111/2023 In W.P.(C)-8867/2014(Disposed off case)	M/S M.R. TOWERS PVT. LTD. V/s UNION OF INDIA & ORS	CHETAN ANAND, MANIKA TRIPATHY, JYOTI TYAGI, ARINDAM DEY, BHARAT ARORA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(PETITIONER) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(PETITIONER) BHARAT ARORA(BHARAT_RYANS@YAHOO.CO.IN)(9811628929)(PETITIONER)		
<b>CONNECTED MATTERS (ANMM)</b>				
47	LPA-1250/2024 CM APPL. 76373/2024 CM APPL. 76374/2024 WITH LPA 1251/2024	ADITYA SINGH (MINOR) V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	ARJEET GAUR	
		OTHER DETAILS OF ADVOCATES: ARJEET GARU(ARJEETGAUR@GMAIL.COM)(7027946878)(PETITIONER) CLAT(CLAT@CONSORTIUMOFNLUS.AC.IN)(0)(RESPONDENT) CLATOFFICE(CLATOFFICE@CONSORTIUMOFNLUS.AC.IN)(0)(RESPONDENT) VC NIS(VC@NIS.AC.IN)(0)(RESPONDENT) ARUN (ARUN.SRIKUMAR@KEYSTONE.LAW)(0)(RESPONDENT)		
48	LPA-1251/2024 CM APPL. 76410/2024 CM APPL. 76411/2024	CONSORTIUM OF NATIONAL LAW UNIVERSITIES V/s ADITYA SINGH (MINOR) THROUGH HIS FATHER	SULABH REWARI	
		OTHER DETAILS OF ADVOCATES: ARUN SRIKUMAR(SHUBHANSH.THAKUR@KEYSTONE.LAW)(0)(PETITIONER) ARJEET GARU(ARJEETGAUR@GMAIL.COM)(0)(RESPONDENT) PANAKJ(PANKAJVIVEK@GMAIL.COM)(0)(RESPONDENT)		
49	W.P.(C)-2363/2025 WITH LPA 1251/2024 LPA 1250/2024	HARSHITA AND ORS V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-2364/2025 WITH LPA 1251/2024 LPA 1250/2024	ANAM KHAN V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
51	W.P.(C)-2365/2025 WITH LPA 1251/2024 LPA 1250/2024	MASTER TIAMBAK EASHWAR THROUGH HIS NATURAL GUARDIAN VASUDHA THIAGARAJAN V/s THE CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT, T ARCHNA	
		OTHER DETAILS OF ADVOCATES: T ARCHNA (CHAITHANYAUK@GMAIL.COM)(8851949865)(PETITIONER)		
52	W.P.(C)-2366/2025 WITH LPA 1251/2024 LPA 1250/2024	PRABHAS KUMAR (MINOR) THROUGH HIS NATURAL GUARDIAN MR. PRAKHAR KUMAR V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
53	W.P.(C)-2367/2025 WITH LPA 1251/2024 LPA 1250/2024	ASLESHA AJITSARIA( MINOR) REPRESENTED BY HER FATHER VINAY AJITSARIA V/s CONSORTIUM OF NLUS AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
54	W.P.(C)-2516/2025 WITH LPA 1251/2024 LPA 1250/2024	HARDIK GARG V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
55	W.P.(C)-2517/2025 WITH LPA 1250/2024 LPA 1251/2024	HARSHIT GARG V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
56	W.P.(C)-2558/2025	NITIKA V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

57	W.P.(C)-2559/2025 WITH LPA 1251/2024 LPA 1250/2024	A VAISHNAVI (MINOR) THROUGH HER FATHER SHRI T. ARUN V/s CONSORTIUM OF NATIONAL UNIVERSITIES THROUGH ITS PRESIDENT	THROUGH COURT, UDDYAM MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: UDDYAM MUKHERJEE(UDDYAM.MUKHERJEE@GMAIL.COM)(8860507980)(PETITIONER)		
58	W.P.(C)-2560/2025 WITH LPA 1251/2025 LPA 1250/2024	AYUSH AGRAWAL V/s CONSOTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
59	W.P.(C)-2591/2025 WITH LPA 1251/2024 LPA 1250/2024	KUBER SWAMI V/s THE CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.20768/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3902/2025 LISTED AT ITEM NO.06

NOTE:CM APPL.20904/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3902/2025 LISTED AT ITEM NO.06

NOTE:CM APPL.20962/2025 SHALL BE TAKEN UP ALONGWITH LPA 241/2025 LISTED AT ITEM NO.32

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 37  
DIVISION BENCH - II  
HON'BLE MR. JUSTICE VIBHU BAKHRU  
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,  
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
87	W.P.(C)-4514/2025 CM APPL. 20887/2025 CM APPL. 20888/2025	GENIEHR SOLUTIONS PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE THROUGH ASSESSMENT UNIT & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

NOTE:CM APPL.20711/2025 SHALL BE TAKEN UP ALONGWITH RFA(COMM)-297/2024 LISTED AT ITEM NO.25

NOTE:CM APPL.20774/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3152/2025 LISTED AT ITEM NO.05

COURT NO. 42  
 DIVISION BENCH- III  
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
 HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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NOTE: Counsels and Litigants may send their apperances through the following  
 link/form. This form shall be available during Court hearing days  
 from 09:00 A.M - 04:30 P.M..

<https://docs.google.com/forms/d/e/1FAIpQLSetQNqtR73sKZB0hp62FzES-4N8Af-4S9RDzFPp3it124oGCw/viewform>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
120	CM APPL. 20945/2025 In W.P.(C)-2265/2024 WITH W.P.(C) 4918/2024 W.P.(C) 7895/2024 W.P.(C) 11073/2024	SHIV PRASAD AND ORS V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ADITYA, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: ADITYA(KADIAN1994@GMAIL.COM)(8699723746)(PETITIONER) MUNICIPAL CORPORATION OF DELHI, SANTOSH KUMAR TRIPATHI(CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) ADITYA KADIAN(KADIAN1994@GMAIL.COM)(0)(RESPONDENT)		
121	W.P.(C)-4509/2025 CM APPL. 20874/2025	INDUS ENVIRONMENTAL SERVICES PVT LTD THROUGH ITS DIRECTOR ATULKANSAL V/s GOVT OFNCTOFDELHI THR.OLIGH CHIEF SECRETARY & ORS.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG, UNION OF INDIA, CTT DELHI(ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM, <a href="mailto:CTT.DELHI@NIC.IN">CTT.DELHI@NIC.IN</a> )(1123384193)(RESPONDENT)		

122	W.P.(C)-4510/2025 CM APPL. 20875/2025 CM APPL. 20876/2025	SANJEEV KUMAR V/s THE REGISTRAR & ORS.	RITIK SHARMA	
		OTHER DETAILS OF ADVOCATES: RITIK SHARMA(RITIKSHARMA3653@GMAIL.COM)(9560263755)(PETITIONER) SANTOSH KUMAR TRIPATHI, RUPAL MOHINDER(STANDINGCOUNSELGNCTD@GMAIL.COM, RUPALMOHINDER@GMAIL.COM)(9868250806)(RESPONDENT)		
123	W.P.(C)-4519/2025 CM APPL. 20897/2025	MAHESH KUMAR YADAV V/s TOWN VENDING COMMITTEE & ORS.	BIBHUTI BHUSHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: BIBHUTI BHUSHAN MISHRA(BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM, DIRECTOR.ENFORCEMENT.NORTH@NDMC.GOV.IN)(0)(RESPONDENT) NDMC, HARSHA PEECHARA(CHAIRPERSON@NDMC.GOV.IN, SHPEECHARA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
124	W.P.(C)-4522/2025 CM APPL. 20899/2025 CM APPL. 20900/2025	DIPAK RAJ NARANG V/s NEW DELHI MUNICIPAL COUNCIL AND ORS	AMITABH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: ANKIT MONGA(ANKITMONGA.MNY@GMAIL.COM)(9818259354)(PETITIONER) NDMC, UNION OF INDIA, HSHSO, SECY URBAN(LAW.DEPTT.NDMC@GMAIL.COM, UIDHC@GMAIL.COM, HSHSO@NIC.IN, SECY.URBAN@NIC.IN)(1123384193)(RESPONDENT)		
125	W.P.(C)-4528/2025 CM APPL. 20936/2025 CM APPL. 20937/2025	SHIVAM IRON STORE THROUGH PROPRIETOR JAGDISH RAI BANSAL V/s UNION OF INDIA & ANR.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR & UTKARSH KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) INCOME TAX, UNION OF INDIA, DGCEI ADJ(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UIDHC@GMAIL.COM, DGCEIADJ@GMAIL.COM)(1123384193)(RESPONDENT) HARPREET SINGH, SANTOSH KUMAR TRIPATHI(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CGST DELHI WEST(CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
126	CONT.CAS(C)-521/2025 CM APPL. 19783/2025	SUMAN SINGH VIRK & ANR. V/s DEEPIKA PRASHAR & ANR.	ANIRUDH BHATIA	
		OTHER DETAILS OF ADVOCATES:		
127	CM APPL. 20960/2025 In FAO(OS)-83/2023 WITH FAO(OS) 84/2023 FAO(OS) 88/2023	VIPIN KUMAR MANAKTALA, V/s SHRI VINOD KUMAR DEAD THROUGH LR SHRI KARUN MANAKTALA & ORS.	RITESH KUMAR CHOWDHARY, B K SOOD, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RITESH KUMAR CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) ASHOK CHHABRA(ASHOKCHHABRA4@GMAIL.COM)()(RESPONDENT) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) RAJENDER ANOOP(RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) RITESH KUMAR CHOWDHARY (RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) BHUPENDRA SOOD(BKSOOD53@HOTMAIL.COM)()(RESPONDENT) RAJENDER (RAJENDERANOOPADV@GMAIL.COM)()(RESPONDENT) PMANAKTALA(PMANAKTALA@COSMIQUE.CO.IN)()(RESPONDENT) ASHOK(ASHOKCHHABRA4@GMAIL.COM)()(RESPONDENT) RITESH KUAMR CHOWDHARY(RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER) B K SOOD(BKSOOD53@HOTMAIL.COM)(0)(RESPONDENT) B K SOOD & ASSOCIATES(BKSOOD53@HOTMAIL.COM)(9810550624)(RESPONDENT) RITESH(RITESH.K.CHOWDHARY@GMAIL.COM)(0)(RESPONDENT) ASHOK(ASHOKCHHABRA4@GMAIL.COM)(0)(RESPONDENT) RAJENDER KUMAR AGGARWAL( <a href="mailto:PRAMODTHKUR@GMAIL.COM">PRAMODTHKUR@GMAIL.COM</a> )(9911145544)(RESPONDENT)		

128	FAO(OS)-41/2025 CM APPL. 20470/2025 CM APPL. 20471/2025 CM APPL. 20472/2025 CM APPL. 20473/2025	WIKIMEDIA FOUNDATION INC V/s ANI MEDIA PRIVATE LIMITED & ORS.	TINE ELIZABETH ABRAHAM	
		OTHER DETAILS OF ADVOCATES: ABHIJAN JHA(ABHIJAN.JHA@AZBPARTNERS.COM)(9810027038)(PETITIONER) S KUMAR(SKUMAR@UNUMLAW.IN)(0)(RESPONDENT) AMAGO(AMAGO@UNUMLAW.IN)(0)(RESPONDENT) ANIIN(ACCOUNTS@ANIIN.COM)(0)(RESPONDENT) MCHANDOK(MACHANDOK@UNUMLAW.IN)(0)(RESPONDENT)		
129	CM APPL. 20961/2025 In RFA(OS)-61/2024	SUMAN SINGH VIRK & ANR. V/s DEEPIKA PRASHAR & ANR.	ANIRUDH BHATIA, ANMOL MEHTA	
		OTHER DETAILS OF ADVOCATES: ANIRUDH BHATIA(ANIRUDHBHATIA13@GMAIL.COM)(9871877755)(PETITIONER) ANOL(AMOL_SHARMA@SNGPARTNES.IN)(0)(RESPONDENT) ANIRUDH BHATIA (ANIRUDHBHATIA13@GMAIL.COM)(9871877755)(PETITIONER) AMOL SHARMA(AMOL_SHARMA@SNGPARTNERS.IN)(0)(RESPONDENT) ANIRUDH BHATIA(ANIRUDHBHATIA13@GMAIL.COM)(9871877755)(PETITIONER) AMOL SHARMA(AMOL_SHARMA@SNGPARTNERS.IN)(0)(RESPONDENT) ANIRUDH(ANIRUDHBHATIA13@GMAIL.COM)(0)(PETITIONER) ATEEV MATHUR , AMOL(AMOL_SHARMA@SNGPARTNES.IN)(9958609042)(RESPONDENT) SHREYA(SHREYASETHI093@GMAIL.COM)(0)(RESPONDENT)		
130	W.P.(C)-4529/2025 CRL.M.A. 10045/2025	MOHD MUZAFFAR V/s STATE GNCT OF DELHI AND ORS	NIRAJ CHAUDHRY	
		OTHER DETAILS OF ADVOCATES:		

NOTE:CM APPL.20788/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2338/2025 LISTED AT ITEM NO.31

COURT NO. 04  
 DIVISION BENCH-IV  
 HON'BLE MR.JUSTICE NAVIN CHAWLA  
 HON'BLE MS.JUSTICE RENU BHATNAGAR

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[dhc.court2102@gmail.com](mailto:dhc.court2102@gmail.com)

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.

Counsels are requested to fill this form only once.

The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
89	CM APPL. 20908/2025 In W.P.(C)-5776/2018	COMMISSIONER OF POLICE AND ORS V/s CONSTABLE SANJAY KUMAR DUBEY	AVNISH AHLAWAT, ANKIT RAJ, ARSHDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER) ANKIT RAJ(ADV.ANKIT.MAIL@GMAIL.COM)(9968368407)(PETITIONER) ARSHDEEP(SIDAK@ARSHDEEPSKHRANA.COM)(0)(RESPONDENT) ANKIT RAJ AND INSHA(ADV.ANKIT.MAIL@GMAIL.COM)(968368407)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
90	FAO(OS) (COMM)-55/2025 CM APPL. 20946/2025 CM APPL. 20947/2025	SHYAM SUNDER SURI AND ANR. V/s M/S. P.C. JAIN TEXTILES PVT. LTD.	PRATEEK JAIN	
		OTHER DETAILS OF ADVOCATES: PRATEEK JAIN(PRATEEKJAIN.ADV@GMAIL.COM)(9717521893)(PETITIONER) CANDC ASSOCIATES(INFO@CANDCASSOCIATES.NET)(0)(RESPONDENT)		

<b>FOR ADMISSION</b>				
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
91	W.P.(C)-7381/2022	SANDEEP KUMAR KHOKHAR V/s UNION OF INDIA & ORS.	VIVEK SHEEL, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: VIVEK SHEEL(LC2ASSOCIATES@GMAIL.COM)(9555909380)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		



AFTER NOTICE MISC. MATTERS				
92	CONT.CAS(C)-1358/2024 WITH W.P.(C) 7188/2024	RAMESHWAR TIWARI V/s MR GIRIDHAR ARAMANE AND ORS.	PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES: PUNEET TANEJA(LAWYERSCHAMBER21@GMAIL.COM)(9810208494)(PETITIONER) GIRIDHAR ARAMANE(DEFSECY@NIC.IN)(0)(RESPONDENT) VIKRAM(PDFS@MEA.GOV.IN)(0)(RESPONDENT) TARUN(CDAARMYMEERUT.DAD@NIC.IN)(0)(RESPONDENT) MAJ BHARAT(AMAP.DHARAN@MEA.GOV.IN)(0)(RESPONDENT)		
93	W.P.(C)-7188/2024 CM APPL. 30038/2024 CM APPL. 30039/2024	UNION OF INDIA AND ORS. V/s RAMESHWAR TIWARI	VIKRANT NILESH GOYAL	
		OTHER DETAILS OF ADVOCATES: VIKRANT NILESH GOYAL()(9953228888)(PETITIONER) TANEJA ASSOCIATES(TANEJA.ASSOC@YAHOO.CO.IN)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
94	LPA-220/2024 CM APPL. 15748/2024	LEELAMMA THOMAS V/s M/S TRENDS & ANR.	SAURABH BHARGAVAN	
		OTHER DETAILS OF ADVOCATES: SAURABH BHARGAVAN(CONTACT@BHARGAVANLAWFIRM.COM)(9873566019)(PETITIONER) VIKAS(VIKASMEHTA.VAKIL@GMAIL.COM)(9810311911)(RESPONDENT)		
PART-HEARD MATTERS				
95	MAT.APP.(F.C.)-55/2025 CM APPL. 8214/2025 CM APPL. 19884/2025	IRINA TANKHA V/s ANIRUDH N. TANKHA	ADITYA GUHA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ADITYA GUHA(ADITYAGUHA1909@GMAIL.COM)(9871561749)(PETITIONER)		

NOTE:CM APPL.20709/2025 SHALL BE TAKEN UP ALONGWITH RFA(OS)-46/2017 LISTED AT ITEM NO.25

COURT NO. 05  
 DIVISION BENCH-V  
 HON'BLE MR.JUSTICE C.HARI SHANKAR  
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [[cmpraveenkumar.dhc@gov.in](mailto:cmpraveenkumar.dhc@gov.in)] and Court Master ([vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)) or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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[vikram.224@dhc.nic.in](mailto:vikram.224@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
82	CM APPL. 20944/2025 In W.P.(C)-7190/2019	EX. CT/DCPO MANOJ V/s UNION OF INDIA AND ANR.	M K GAUR, MANOJ KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: M K GAUR()(9810278876)(PETITIONER) M K GAUR()(9810278876)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) BHAGWAJ SWARUP SHUKLA(BSCGSC@GMAIL.COM)(0)(RESPONDENT)		
83	W.P.(C)-4511/2025 CM APPL. 20877/2025 CM APPL. 20878/2025	VISHAL V/s UNION OF INDIA & ORS.	AKSHAY SHARMA	subject to office objection
		OTHER DETAILS OF ADVOCATES: AKSHAY SHARMA, AREEB AMANULLAH(SOLICITORAKSHAY@GMAIL.COM)(9971293007)(PETITIONER) UOI, CISF(UOIDHC@GMAIL.COM, CISFRETT@CISF.GOV.IN, DIGNZ@CISF.GOV.IN)(0)(RESPONDENT)		
84	W.P.(C)-4517/2025	EX HC SUNIL KUMAR V/s UNION OF INDIA AND ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A.K.TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
85	W.P.(C)-4520/2025	EX CT/GD CHETAN SINGH V/s UNION OF INDIA & ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A.K.TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
86	RFA(COMM)-206/2025 CM APPL. 20954/2025 CM APPL. 20955/2025 CM APPL. 20956/2025	M/S INDIAN INDUSTRIAL SECURITY PVT LTD V/s M/S LIFE INSURANCE CORPORATION OF INDIA & ANR.	BHARAT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES: BHARAT SINGH SISODIA(BHARAT SISODIA_07@YAHOO.CO.IN)(9811104952)(PETITIONER) KAMAL (KAMALNCO@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
87	RFA(OS)(COMM)-11/2019 WITH RFA(OS)(COMM) 12/2019	LIBERTY HOUSE GROUP PTE LTD V/s STATE BANK OF INDIA & ORS	ALY MIRZA, ARUN AGGARWAL, HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES: ALY MIRZA()(9899720944)(PETITIONER) HENNA GEORGE(HENNAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER)		
88	RFA(OS)(COMM)-12/2019 CM APPL. 40280/2023	LIBERTY HOUSE GROUP PTE LTD V/s STATE BANK OF INDIA & ORS	ALY MIRZA, HENNA GEORGE, SNG & PARTNERS, HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES: ALY MIRZA()(9899720944)(PETITIONER) HENNA GEORGE(HENNAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER) ANNANYA(ANNANYA@MGLAWASSOCIATES.COM)()(RESPONDENT) APALAW(OFFICE.APALAWMAIL@GMAIL.COM)()(RESPONDENT) CHRIS(CHRIS.MCHALE@BARCLAYS.COM)()(RESPONDENT) HENNA GEORGE(HENNAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
89	FAO (COMM)-22/2022 CM APPL. 6363/2022 CM APPL. 26546/2022	QUANTUM HI-TECH MERCHANDISING PVT. LTD. V/s LG ELECTRONICS INDIA PVT. LTD. & ORS.	VIKAS KHERA	
		OTHER DETAILS OF ADVOCATES: VIKAS KHERA (INFO@LEXFONS.COM)(7834897828)(PETITIONER) MAMTA(MAMTA@INTTLADVOCATE.COM)()(RESPONDENT) VIKAS KHERA(INFO@LEXFONS.COM)(49058450)(PETITIONER) MAMTA(MAMTA@INTTLADVOCATE.COM)()(RESPONDENT)		

NOTE:CM APPL.20710/2025 SHALL BE TAKEN UP ALONGWITH FAO(COMM)-153/2024 LISTED AT ITEM NO.05

COURT NO. 34  
 DIVISION BENCH-VI  
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD  
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
72	CM APPL. 20906/2025 In W.P.(C)-3191/2025	MW TRADING COMPANY V/s L AND T FINANCE LTD	MAYANK WADHWA	
		OTHER DETAILS OF ADVOCATES: MAYANK WADHWA(JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) PUNIT BHALLA, LTFS(PUNITBHALLA@AOL.COM, CUSTOMERCARE@LTFS.COM)(0)(RESPONDENT) MAYANK WADHWA(JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@AOL.COM, IGRC@ITFS.COM)(0)(RESPONDENT)		
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
73	CM APPL. 20959/2025 In CO.APP.-22/2024	CRB CORPORATION LTD. & ORS. & ORS. V/s PNB CAPITAL SERVICES LIMITED & ORS.	BHUVAN GUGNANI, ABHISHEK SHARMA	
		OTHER DETAILS OF ADVOCATES: SAKSHI GARG(INFO@AFFINITYLEGAL.IN)(9811821697)(PETITIONER) ORBIS(LEXORBIS@GMAIL.COM)(0)(RESPONDENT) NAVJEEVAN(NAVJEEVANBUILDERS@YAHOO.IN)(0)(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)(0)(RESPONDENT) SAKSHI GARG(INFO@AFFINITYLEGAL.IN)(9811821697)(PETITIONER) LEXORBIS, NAVJEEVAN, MCA(LEXORBIS@GMAIL.COM, NAVJEEVANBUILDERS@YAHOO.CO.IN, OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)(0)(RESPONDENT) NARENDRA M SHARMA(NMSANDCOMPANY@GMAIL.COM)(9810076398)(PETITIONER) BG(BG.AFFINITYLEGAL@GMAIL.COM)(0)(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)(0)(RESPONDENT)		
74	RFA(COMM)-205/2025 CM APPL. 20950/2025 CM APPL. 20951/2025 CM APPL. 20952/2025 CM APPL. 20953/2025	M/S DHARAMRAJ CONTRACTS INDIA PVT LTD V/s M/S ENPEECON	RAJIV DALAL	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RAJIV DALAL(SANJEEV@DSLAWOFFICES.IN)(8826114343)(PETITIONER) ENPEECON(ENPEECON@GMAIL.COM)(0)(RESPONDENT)		
75	CM APPL. 20948/2025 In W.P.(C)-10889/2023(Disposed off case)	YOGESH JAIN & ANR. V/s CENTRAL BANK OF INDIA	AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM, ILC.TUSHARSINGH@GMAIL.COM)(9811634530)(RESPONDENT) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) SHRI YOGESH PACHAURY(YOGESHPACHAURYASSOCIATES@GMAIL.COM)(9811895298)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, DRATMUMBAI-DFS@NIC.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, YOESHHPACHAURYASSOCIATES@GMAIL.COM)(9811895298)(RESPONDENT)		

COURT NO. 43  
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
51	CM APPL. 20928/2025 CM APPL. 20929/2025 In W.P.(C)-6299/2017(Disposed off case)	LAXMI DEVI V/s GOVT. OF NCT OF DELHI AND ORS	U.SRIVASTAVA, MANOJ KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: M K GAUR(CAT.OFFICEWORK@GMAIL.COM)(9312220571)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
52	CM APPL. 20910/2025 In W.P.(C)-6464/2023(Disposed off case)	DR. RAMAN PRASAD SINHA & ORS. V/s JAWAHARLAL NEHRU UNIVERSITY	MUKUL KULHARI, GINNY JETLEY RAUTRAY, PARMANAND GAUR	
		OTHER DETAILS OF ADVOCATES: KUKUL KULHARI(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(7891370022)(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)()(RESPONDENT) JAWAHARLAL NEHRU UNIVERSITY(DR_ADMN@MAIL.JNU.AC.IN)()(RESPONDENT) ABHIK (CHAMBEROFABHIKCHIMNI@GMAIL.COM)(0)(PETITIONER) GINNY J RAUTRAY(MAIL@RAUTRAY.COM)(9811287117)(RESPONDENT) GINNY JETLEY RAUTRAY(GRAUTRAY@GMAIL.COM)(9811287117)(RESPONDENT) PARMANAND GAUR(PARMANANDGAUR@GMAIL.COM)(9312242835)(RESPONDENT)		

53	CM APPL. 20927/2025 In W.P.(C)-5143/2024 WITH W.P.(C) 8478/2024	M M DHONCHAK V/s UNION OF INDIA THROUGH ITS SECRETARY	TANUJ JAGLAN, SIDDHARTH BATRA	
		OTHER DETAILS OF ADVOCATES: TANUJ JAGLAN AND MOHIT SIWACH(TANUJ_JAGLAN@HOTMAIL.COM)(9953538957)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) CHINMAY DUBEY (SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANUJ JAGLAN(TANUJ_JAGLAN@HOTMAIL.COM)(0)(RESPONDENT) SATYAVAN KUDALWAL(TANUJJAGLAN@GMAIL.COM)(9811580002)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
54	CM APPL. 20926/2025 In W.P.(C)-8478/2024	M M DHONCHAK V/s UNION OF INDIA THROUGH ITS SECRETARY	TANUJ JAGLAN, SIDDHARTH BATRA	
		OTHER DETAILS OF ADVOCATES: TANUJ JAGLAN AND MOHIT SIWACH(TANUJ_JAGLAN@HOTMAIL.COM)(9953538957)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) CHINMAY DUBEY(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884444)(PETITIONER) CHINMAYA SETH()(9888884445)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TANUJ (TANUJ_JAGLAN@HOTMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SATYAVAN KUDALWAL(TANUJ_JAGLAN@HOTMAIL.COM)(9643797717)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SATYAVAN KUDALWAL(TANUJJAGLAN@HOTMAIL.COM)(9643797717)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-4523/2025 CM APPL. 20901/2025	ASSOCIATION OF GAZETTED OFFICER TECHNICAL EDUCATION DELHI THROUGH MANOJ KUMAR SINGH V/s THE SECRETARY DEPARTMENT OF TRAINING AND TECHNICAL EDUCATION AND ORS.	PRAVEEN SWARUP	subject to office objection
		OTHER DETAILS OF ADVOCATES: PRAVEEN SWARUP(SWARUPPRAVEEN@GMAIL.COM)(9818289938)(PETITIONER) SANTOSH KUMAR TRIPATHI, CSDELHI, PSTECH EDU(STANDINGCOUNSELGNCTD@GMAIL.COM, CSDELHI@NIC.IN, PSTECHEDU@NIC.IN)(9868250806)(RESPONDENT) DSEU, JS BUDGET(VCOFFICE@DSEU.AC.IN, JS- BUDGET@DELHI.GOV.IN)(0)(RESPONDENT)		
56	W.P.(C)-4524/2025 CM APPL. 20902/2025 CM APPL. 20903/2025	MANOJ KUMAR V/s INDIAN RAILWAYS CATERING AND TOURISM CORPORATION & ANR.	AKASH SACHAN	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: SOWJHANYA SHANKARAN(SIDDHARTHSATIJA@GMAIL.COM)(8448363609)(PETITIONER) IRCTC, SAURAV(CARE@IRCTC.CO.IN, SAURAVADV@GMAIL.COM)(0)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
57	W.P.(C)-107/2023 WITH W.P.(C) 2531/2025	MAHITOSH KUMAR V/s FOOD SAFETY AND STANDARD AUTHORITY OF INDIA AND ORS	SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SETH AND MEHANDRU(SETHIANDMEHANDRU@GMAIL.COM)(9999496532)(PETITIONER) SASTRA(INFO@SASTRALEGAL.COM, SHARMAGP.2210@GMAIL.COM, SS.RAGHAV@FSSAI.GOV.IN)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
58	CM APPL. 20957/2025 In W.P.(C)-3250/2024	AJAY KUMAR AWASTHI V/s THE STATE OF NCT OF DELHI & ORS.	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(PETITIONER) SAMITI(SAMITI59@YAHOO.COM){}(RESPONDENT) MAHASHAI CHUNILAL SARASWATI BAL MANDI(MCLSBMHN@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) THE STATE OF NCT OF DELHI(DIREDU@NIC.IN, SECYEDU@NI.CIN,ZONE14GOVT@GMAIL.COM, DDEWESTA@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATY (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
<b>CONNECTED MATTERS (ANMM)</b>				
59	W.P.(C)-1767/2007 WITH W.P.(C) 9933/2015	DR.R.S.GUPTA V/s THE DIRECTOR OF EDUCATION ORS	DR.SUMANT BHARADWAJ, SUJATA KASHYAP, ZUBEDA BEGUM, VIVEK KUMAR, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR(VIVEK4600CHAUHAN@GMAIL.COM)(9628064848)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
60	W.P.(C)-9933/2015 CM APPL. 24135/2015 CM APPL. 22640/2020 CM APPL. 34315/2022 WITH W.P.(C) 7404/2018 W.P.(C) 6148/2017 W.P.(C) 58/2018 W.P.(C) 958/2020	R.S. GUPTA V/s HON'BLE LIEUTENANT GOVERNOR GOVT. OF NCT OF DELHI AND ORS.	R.S. GUPTA, R S GUPTA, ANUJ AGGARWAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: DR. R S GUPTA(DRRSGUPTA25@GMAIL.COM)(9811276840)(PETITIONER) RGUPTA(DRRSGUPTA25@YAHOO.COM)(9811276840)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM){}(RESPONDENT) DR. R S GUPTA(9811276840)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) RGUPTA(DRRSGUPTA25@YAHOO.COM)(9811276840) (PETITIONER) DR. R S GUPTA(DRRSGUPTA25@GMAIL.COM)(9811276840) (PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272) (RESPONDENT) ANUJ AGGARWAL(ANUJAGGARWALASCGNCTD@GMAIL.COM) (RESPONDENT)		
61	W.P.(C)-6148/2017 WITH W.P.(C) 58/2018	DR. R S GUPTA V/s GOVT OF NCT OF DELHI & ORS.	PETITIONER IN PERSON, ANUJ AGGARWAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
62	W.P.(C)-58/2018 CM APPL. 283/2018 CM APPL. 7452/2018	DR. R.S. GUPTA V/s GOVT OF NCT OF DELHI & ORS.	PETITIONER IN PERSON, ANUJ AGGARWAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON(9811276840)(PETITIONER) PETITIONER IN PERSON(9811276840)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
63	W.P.(C)-7404/2018 CM APPL. 28296/2018 CM APPL. 29506/2019 CM APPL. 29507/2019	DR R S GUPTA V/s GOVT OF NCT OF DELHI & ORS	DR R S GUPTA, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: DR R S GUPTA(9811276840)(PETITIONER) DR R S GUPTA(9811276840)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
64	W.P.(C)-958/2020 CM APPL. 3066/2020	DR. R. S. GUPTA V/s GOVT. OF NCT OF DELHI & ORS	DR. R. S. GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. R. S. GUPTA(9811276840)(PETITIONER)		
65	W.P.(C)-10478/2019 CM APPL. 43335/2019	DR. R. S. GUPTA V/s GOVT OF NCT OF DELHI & ORS	PETITIONER IN PERSON, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON(9811216840)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		

66	W.P.(C)-12339/2022 CM APPL. 37056/2022 CM APPL. 12954/2024 CM APPL. 24511/2024	DR. R. S. GUPTA V/s GOVT. OF NCT OF DELHI AND ORS	R S GUPTA	
		OTHER DETAILS OF ADVOCATES: R S GUPTA(9811276840)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. R.S. GUPTA(DRRSGUPTA25@GMAIL.COM)(9811276840)(PETITIONER) GEETA SENIOR SECONDARY SCHOOL(GEETASENIORSECONDRYSCHOOL@GMAIL.COM)(RESPONDENT) AVNISH AHLAWAT, HINDU SIKHSHA SAMITI(AVNISHAHLAWAT@YAHOO.COM, HINDUSHIKSHASAMITI@GMAIL.COM)(RESPONDENT) PARVINDER CHAUHAN, LATIKA CHOUDHARY(PARVINDERCHAUHAN1973@GMAIL.COM, LATIKACHOUDHARY@GMAIL.COM)(RESPONDENT) DR. R.S. GUPTA(DRRSGUPTA25@GMAIL.COM)(9811276840)(PETITIONER) LATIKA CHAUDHARY, AVNISH(LATIKACHAUDHARY@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM)(RESPONDENT) GEETA SENIOR SECONDARY SCHOOL, HINDU SHIKSHA SAMITI(GEETASENIORSECONDRYSCHOOL@GMAIL.COM, HINDUSHIKSHASAMITI@GMAIL.COM)(RESPONDENT) DDNWB(DDNWB2010@GMAIL.COM)(RESPONDENT) PARVINDER CHAUHAN, ANURAG(PARVINDERCHAUHAN1973@GMAIL.COM, ANURAGLAKHOTIA@GMAIL.COM)(RESPONDENT)		

NOTE:CM APPL.20806/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2447/2019 LISTED AT ITEM NO.10

COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
123	RC.REV.-128/2025 CM APPL. 20880/2025 CM APPL. 20881/2025 CM APPL. 20882/2025 CM APPL. 20883/2025	DOLAT SINGH V/s M/S SHOURYA BUILDWELL PVT. LTD	NISHANT MANDAL	
		OTHER DETAILS OF ADVOCATES: JITENDRA THAKUR(BITTOO438@GMAIL.COM)(7530804475)(PETITIONER) SHOURYA BUILSERS(SHOURYABUILSERS@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.20699/2025 SHALL BE TAKEN UP ALONGWITH RSA-185/2024 LISTED AT ITEM NO.13

NOTE:CM APPL.20799 & 20802/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-122/2014 LISTED AT ITEM NO.83

NOTE:CM APPL.20872/2025 SHALL BE TAKEN UP ALONGWITH TR.P(C)-96/2024 LISTED AT ITEM NO.66



COURT NO. 30  
HON'BLE MR.JUSTICE SANJEEV NARULA

**NOTE:** "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
71	CM APPL. 20939/2025 CM APPL. 20940/2025 CM APPL. 20941/2025 REVIEW PET. 209/2025 In W.P.(C)-4828/2021(Disposed off case)	SHIV KUMAR V/s NATIONAL MEDICAL COMMISSION & ORS.	ANIL KUMAR GERA, VINAY RATHI, SIMA GULATI, VINAY RATHI	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR GERA(ANILGERA@YAHOO.COM)(9810195475)(PETITIONER) ANIL KUMAR GERA(ANILGERA@YAHOO.COM)(9810195475)(PETITIONER) NATIONAL MEDICAL COMMISSION(LEGAL@MNC.ORG.IN){}(PETITIONER) NATIONAL MEDICAL COMMISSION(LEGAL@MNC.ORG.IN){}(PETITIONER) NATIONAL MEDICAL COMMISSION(LEGAL@MNC.ORG.IN){}(PETITIONER) VARUN KHANNA(){8700703491}(RESPONDENT) RINKAY AHUJA(){9555012590}(RESPONDENT) NARESH AGGARWAL(){9810612415}(RESPONDENT) NARESH AGGARWAL, VISHAL AHLAWAT(NARESHAGARWAL.NA@GMAIL.COM, VISHAL.AHLAWAT@MAXHEALTHCARE.COM){}(RESPONDENT) NARESHA AGARWAL(NARESHAGARWAL.NA@GMAIL.COM){}(RESPONDENT) VISHAL AHLAWAT(VISHAL.AHLAWAT@MAXHEALTHCARE.COM){}(RESPONDENT) NMC, RINDYAHUJA, VARUN(LEGAL@NMC.ORG.IN, RINKEYAHUJA@GMAIL.COM, VARUNK24@GMAIL.COM){}(RESPONDENT) SH. VINAY RATHI(ADVRATHIVINAY69@GMAIL.COM)(9958799915)(PETITIONER) SINGH DEV(OFFICESINGHDEV2@GMAIL.COM, SIMAGULATI@GMAIL.COM){0}(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(RESPONDENT) VINAY RATHI(ADVRATHIVINAY69@GMAIL.COM)(9958799915)(PETITIONER)		

COURT NO. 07  
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE:CM APPL.20798/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-12779/2024 LISTED AT ITEM NO.28  
 NOTE:CM APPL.20938/2025 SHALL BE TAKEN UP ALONGWITH LA.APP.-666/2023 LISTED AT ITEM NO.32

COURT NO. 26  
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
62	CRL.M.C.-2156/2025 CRL.M.A. 9701/2025 CRL.M.A. 9702/2025	GANESH BENZOPLAST LTD & ORS. V/s STATE OF NCT OF DELHI & ANR.	ASHWANI KUMAR, MUMTAZ BHALLA	
		OTHER DETAILS OF ADVOCATES: DS & ASSOCIATES(ASHWANIKUMAR414@GMAIL.COM)(9810550018)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MUMTAZ BHALLA(MUMTAZBHALLA@ELP-IN.COM)(8750200002)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
63	CRL.M.C.-5205/2018 CRL.M.A. 34010/2018 CRL.M.A. 10446/2024 CRL.M.A. 11687/2024	DIMPY NANGIA V/s THE STATE & ANR	MANJIT SINGH AHLUWALIA, BANDANA KAUR GROVER, JASPREET SINGH, SUMMIT KAUSHAL, JUBAIR AHMED KHAN, MANPREET KAUR, ASUTOSH LOHIA, SUMITRA KUMARI CHOUDHARY, KAMAL KUMAR GHEI, KARANJAWALA & CO, JASPREET SINGH, GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: MANJIT SINGH AHLUWALIA()(9811040827)(PETITIONER) ANOOP GOSWAMI(ANOOP.008GOSWAMI@GMAIL.COM)()(PETITIONER) LAUSTOSH(LASUTOSH@GMAIL.COM)()(RESPONDENT) JASPREET SINGH (JASPREET_SINGH2000@YAHOO.COM)(8800664166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANPREET KAUR (MANPREETKAURMARWA@GMAIL.COM)(9873288908)(RESPONDENT) ASUTOSH LOHIA (ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) SUMITRA KUMARI CHOUDHARY(ADVSUMITRACHOUDHARY@GMAIL.COM)(8800556098)(RESPONDENT) KAMAL KUMAR GHEI(KAMALGHAI197@GMAIL.COM)(9312899912)(RESPONDENT) BANDANA KAUR GROVER(BANDANA.GROVER@GMAIL.COM)(9911103566)(RESPONDENT) ()(PETITIONER) JASPREET SINGH(JASPREET_SINGH2000@YAHOO.COM)(8800664166)(PETITIONER) JASPREET SINGH(JASPREET_SINGH2000@YAHOO.COM)(8800664166)(RESPONDENT) GURMIT SINGH HANS(LEGALASK@GMAIL.COM)(9810209575)(RESPONDENT)		

NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
64	CRL.M.C.-537/2025 CRL.M.A. 2618/2025	VIJAY KUMAR & ORS. V/s STATE THROUGH SHO PS SULTAN PURI & ORS.	BRAHMANAND	WITH CRL.M.C. 538/2025
		OTHER DETAILS OF ADVOCATES: BRAHMANAND GUPTA (ADVBNGUPTA111@GMAIL.COM)(9899194195)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BRAHMANAND (ADVBNGUPTA111@GMAIL.COM)(9899194195)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-1238/2015) W.P.(CRL) 1613/2016 FILED BY JAI KUMAR (DISPOSED ON : 2016-10-26 ) CRL.M.C. 7846/2024 FILED BY VIJAY KUMAR & ORS. (DISPOSED ON : 2024-10-22 ) CRL.M.C. 538/2025 FILED BY DEEPAK & ANR. (D. OF HEARING : 2025-12-09 ) CRL.M.C. 1396/2025 FILED BY INDERJEET & ORS. (D. OF HEARING : 2025-05-21 )  P.S.-FIR NO. :(SULTAN PURI-1238/2015)

COURT NO. 25  
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
81	CRL.M.A. 10738/2025 In BAIL APPLN.-4249/2024(Disposed off case)	LAKSHAY JAIN V/s STATE GOVT OF NCT OF DELHI	RAJIV RAHEJA	
		OTHER DETAILS OF ADVOCATES: RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) RAJIV RAHEJA(RRAJIV@GMAIL.COM)(9811826000)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKSHAY KUMAR(KUMARADVAKSHAY@GMAIL.COM)(9560705436)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-205/2023) BAIL APPLN. 3800/2023 FILED BY TANAY KHATTRI (DISPOSED ON : 2023-11-22 ) BAIL APPLN. 4028/2023 FILED BY GOURAV TOKAS (DISPOSED ON : 2024-01-31 ) BAIL APPLN. 3689/2023 FILED BY ABHISHEK MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13 ) BAIL APPLN. 3690/2023 FILED BY KUNAL MADHUSUDAN MITHAIWALA (DISPOSED ON : 2024-02-13 ) BAIL APPLN. 1615/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-22 ) BAIL APPLN. 4193/2023 FILED BY SUMIT FAGNA (DISPOSED ON : 2024-04-23 ) BAIL APPLN. 1397/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-04-25 ) BAIL APPLN. 2097/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-09-12 ) BAIL APPLN. 2009/2024 FILED BY ANAND SINGH @ ANDY (DISPOSED ON : 2024-09-10 ) BAIL APPLN. 2155/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-06-26 ) BAIL APPLN. 2501/2024 FILED BY GAURAV TOKAS (DISPOSED ON : 2024-08-12 ) BAIL APPLN. 2517/2024 FILED BY TANAY KHATRI (DISPOSED ON : 2024-09-10 ) BAIL APPLN. 3177/2024 FILED BY LAKSHAY JAIN (DISPOSED ON : 2024-10-16 )  P.S.-FIR NO. :(CRIME AND RAILWAY-205/2023)

NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
82	CRL.M.C.-1765/2025 CRL.M.A. 7972/2025	ANKIT RAWAT AND ORS V/s STATE THROUGH SHO PS LODI COLONY AND ANR	KHEM SINGH BHATI	
		OTHER DETAILS OF ADVOCATES: RASHMI BHATI (BHATIRASHMI@GMAIL.COM)(9560572128)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LODHI COLONY-293/2023)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
83	W.P.(CRL)-432/2022 CRL.M.A. 3682/2022	SHILPA GUPTA V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15 ) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15 ) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16 ) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-30 ) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-30 ) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16 ) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26 ) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21 ) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24 ) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06 ) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20 ) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10 ) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13 ) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01 ) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22 ) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22 ) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14 ) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12 ) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08 ) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29 ) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11 ) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17 ) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18 ) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18 ) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14 ) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14 ) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15 ) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-17 ) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17 ) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25 ) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04 )

			CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D. OF HEARING : 2025-04-09 ) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07 ) CRL.REV.P. 1337/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-16 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014)
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NOTE: CRL.M.A.10833-34/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-753/2024 LISTED AT ITEM NO.53  
 NOTE: CRL.M.A.10830/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. -813/2025 LISTED AT ITEM NO.05

COURT NO. 51  
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
102	CM APPL. 20933/2025 In MAC.APP.-179/2015(Disposed off case)	R VEERAJAKKU V/s MANJU DEVI & ORS	DEEPAK PATHAK, RADHIKA ARORA, MANU NAYAR	
		OTHER DETAILS OF ADVOCATES: RADHIKA ARORA(ARORADHIKA30@GMAIL.COM)(9953497978)(PETITIONER) RADHIKA ARORA(ARORARADHIKA30@GMAIL.COM)(9953497978)(PETITIONER) DEEPAK(DEEPAKPATHAKADVOCATE@GMAIL.COM)()(RESPONDENT) MANU NAYAR & CO(MANU_NAYAR@HOTMAIL.COM)(9811331106)(PETITIONER) DEEPAK(DEEPAKPATHAKADVOCATE@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
103	CM APPL. 20958/2025 In CM(M)-3043/2024	VASUNDHARA PRAKASH V/s HALF BAKED BEANS LITERATURE PVT. LIMITED AND ORS	ANWESH MADHUKAR, MANAS RAGHUVANSHI, PRANJAL SHEKHAR, MANAS RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: PRANJAL SHEKHAR(PRANJALKATYAYAN04@GMAIL.COM)(9899866844)(PETITIONER) DEV (DEVVRAT.JOSHI@SAIKRISHNAASSOCIATES.COM)(0)(RESPONDENT) AMAZON(LEGAL-SUPPORT@AMAZON.COM)(0)(RESPONDENT) PRANJAL SHEKHAR(PRANJALKATYAYAN04@GMAIL.COM)(9899866844)(PETITIONER) MANAS(MANAS@SAIKRISHNAASSOCIATES.COM)(0)(RESPONDENT) ANUJ(ANUJTYAGI.LAW@GMAIL.COM)(0)(RESPONDENT) MANAS RAGHUVANSHI(ADVOCATEMANASRAGHUVANSHI@GMAIL.COM)(7703840056)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
104	REVIEW PET. 75/2024 In W.P.(C)-494/2024(Disposed off case)	DIWAN SINGH AND ORS V/s DELHI SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS DSPCA AND ANR	RAJIV AGARWAL, AVNISH AHLAWAT, SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(0)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT) SONIA ARORA(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER)		

NOTE:CM APPL.20696/2025 SHALL BE TAKEN UP ALONGWITH MAC.APP.-371/2024 LISTED AT ITEM NO.67

NOTE:CM APPL.20755/2025 SHALL BE TAKEN UP ALONGWITH MAC.APP.-578/2014 LISTED AT ITEM NO.03

NOTE:CM APPL.20811/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-1512/2023 LISTED AT ITEM NO.54

COURT NO. 48

HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
83	CM APPL. 20920/2025 In W.P.(C)-3646/2025	VIPIN KUMAR SHARMA V/s THE RETURNING OFFICER NDBA ELECTIONS, 2025	VIVEK GUPTA, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: VIVEK GUPTA(OFFICEVIVEKGUPTA@AMAIL.COM)(9871065420)(PETITIONER) SANTOSH MISHRA, DDC, JAGDEEP(777SANTOSHMISHRA777@GMAIL.COM, DJ05- ND@DDC.NIC.IN, JAGDEEPVATS20@GMAIL.COM)(0)(RESPONDENT) RG DHC, AMIT GEORGE(RG.DHC@NIC.IN, AMITGEORGE@OUTLOOK.COM)(0)(RESPONDENT) VIVEK GUPTA(OFFICEVIVEKGUPTA@GMAIL.COM)(9871065420)(PETITIONER) ANTOSHH MISHRA(777SANTOSHMISHRA777@GMAIL.COM)(0)(RESPONDENT) SWETANK SHANTANU( <a href="mailto:SWETANKSTER@GMAIL.COM">SWETANKSTER@GMAIL.COM</a> )(9818058809)(PETITIONER)		

84	CM APPL. 20917/2025 CM APPL. 20918/2025 In W.P.(C)-3893/2025(Disposed off case)	AMARJIT BAKSHI V/s NEW DELHI MUNICIPAL CORPORATION	SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA & ADITYA SINGLA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) SUPRIYA JUNEJA AND ADITYA SINGLA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
85	W.P.(C)-4521/2025 CM APPL. 20898/2025	VINISH MITTAL V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	MOHAMMAD SULAMAN KHAN	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: MOHD. SULAIMAN KHAN(KHANLAWYER11@GMAIL.COM)(9818416099)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, DCM(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, INVESTORS@DCM.IN)(9868250806)(RESPONDENT) PUR EARTH, UNITY GROUP(RITA@PUREARTH.IN, INFO@UNITYGROUP.IN)(0)(RESPONDENT)		
86	W.P.(C)-4527/2025 CM APPL. 20934/2025 CM APPL. 20935/2025	LAKHPATI DEVI V/s MUNICIPAL CORPORATION OF DELHI & ANR.	KAUSHAL KISHORE LAL GAUTAM	
		OTHER DETAILS OF ADVOCATES: K.K.L. GAUTAM(KKLG4DS@GMAIL.COM)(9871911183)(PETITIONER) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.20913/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-11293/2024 LISTED AT ITEM NO.17  
NOTE:CM APPL.20905/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-13995/2023 LISTED AT ITEM NO.14

COURT NO. 21  
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
114	CM APPL. 20921/2025 In W.P.(C)-16200/2024	AKASH JATAV V/s FACULTY OF TECHNOLOGY & ANR.	ARPIT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ARPIT BHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) DU, RUPAL MOHINDER(OFFICE@FOT.DU.AC.IN, RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) ARPIT BHARGAVA(ARPIT.LAW@GMAIL.COM)(9871316969)(PETITIONER) RUPAL MOHINDER ( <a href="mailto:RUPALMOHINDER@GMAIL.COM">RUPALMOHINDER@GMAIL.COM</a> )(0)(RESPONDENT)		

115	W.P.(C)-4419/2025 CM APPL. 20331/2025	ST. K.C. MEMORIAL ENGLISH SCHOOL V/s CENTRAL BOARD OF SECONDARY EDUCATION	RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH & RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) NIYAZI(NIYAZI786@GMAIL.COM)(0)(RESPONDENT)		
116	W.P.(C)-4512/2025	LT COL SAMIR KUMAR SINGH V/s UNION OF INDIA AND ORS.	ANKUR MALIK	
		OTHER DETAILS OF ADVOCATES: ANKUR MALIK(ADVANKURMALIK01@GMAIL.COM)(9560219810)(PETITIONER) UNION OF INDIA, SBI, BHALLAL LAW, RBI(UOIDHC@GMAIL.COM, CHAIRMAN@SBI.CO.IN, INFO@BHATTALLAW.COM, GOVERNOR@RBI.ORG.IN)(1123384193)(RESPONDENT) LEXORBIS, SBI, SEBI(MAIL@LEXORBIS.COM, COMPLIANCE@SBICAPSEC.COM, CHAIRMAN@SEBI.GOV.IN)(0)(RESPONDENT) ARMY GROUP INSURANCE(JTDIRLEGAL@ARMYGROUPINSURANCE.IN)(0)(RESPONDENT)		
117	W.P.(C)-4525/2025 CM APPL. 20930/2025	PRAMOD KUMAR V/s UNION OF INDIA & ORS.	PRAGYA PARIJAT SINGH	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
118	CM APPL. 20949/2025 In W.P.(C)-7705/2018	KANWAR SINGH AND ANR. V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	VIPUL GANDA, PRATISHTHA VIJ, ASHIM VACHHER, PRATISHTHA VIJ	
		OTHER DETAILS OF ADVOCATES: VIPUL GANDA()(9818203873)(PETITIONER) VIPUL GANDA()(9818203873)(PETITIONER) PRATISHTHAVIJ(VIJPRATISHTHA@GMAIL.COM)(9971919461)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(0)(RESPONDENT) VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) PRATISHTHA VIJ(VIJPRATISHTHA@GMAIL.COM)(9971919461)(PETITIONER)		
<b>AFTER NOTICE MISC. MATTERS</b>				
119	W.P.(C)-5447/2014 CM APPL. 10833/2014 CM APPL. 14307/2019	BOBBY NANDA & ANR. V/s DELHI DEVELOPMENT AUTHORITY	K.K. MALHOTRA, VRINDA KAPOOR	
		OTHER DETAILS OF ADVOCATES: K.K. MALHOTRA()(9811404903)(PETITIONER) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT)		

NOTE:CM APPL.20914/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-3720/2025 LISTED AT ITEM NO.13



COURT NO. 08  
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE  
 POST LUNCH SESSION ( 02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
92	CM APPL. 20915/2025 In W.P.(C)-3555/2023	PRIYANKA MEHROTRA V/s INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA & ORS.	FARRUKH KHAN, SANJAY AGGARWAL, ABHISHEK NANDA, SHWETA SINGH PARIHAR, MILIND GARG	
		OTHER DETAILS OF ADVOCATES: DIWAN ADVOCATES(INFO@DIWANADVOCATES.COM)(8076293778)(PETITIONER) INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA(RDANDRO@IRDAI.GOV.IN){}(RESPONDENT) ANOO MEHROTRA(ANOOMEHROTRA@GMAIL.COM){}(RESPONDENT) INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA(IRDA@IRDAI.GOV.IN, COMPLAINTS@IRDAI.GOV.IN){}(RESPONDENT) M/S ACCENTURE SOLUTIONS PVT. LTD.(INDIA.HR.DP@ACCENTURE.COM){}(RESPONDENT) PNB METLIFE INDIA INSURANCE COMPANY LIMITED(INDIASERVICE@PNBMETLIFE.CO.IN){}(RESPONDENT) BAJAJ ALLIANZ LIFE INSURANCE(CUSTOMERCARE@BAJAJALLIANZ.CO.IN){}(RESPONDENT) SANJAY AGGARWAL(ADMIN@RAGUELLAW.COM)(9873262006)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT) SHWETA SINGH PARIHAR(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(RESPONDENT) SHWETA SINGH PARIHAR(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(RESPONDENT) MILIND GARG(MILIND.GARG17@GMAIL.COM)(9711133630)(PETITIONER)		
93	CM APPL. 20916/2025 In W.P.(C)-7348/2023	ARUPJYOTI RAI BARUAH V/s BUREAU OF IMMIGRATION, THROUGH COMMISSIONER (IMMIGRATION) & ORS.	SEEMA SHARMA, SANTOSH KUMAR ROUT, HASHMAT NABI	
		OTHER DETAILS OF ADVOCATES: SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) VR COM(VRCOM1660@GMAIL.COM, UOIHDC@GMAIL.COM, SKRLAWFIRMS@GMAIL.COM)(1123384193)(RESPONDENT) SK ROUT(ADVSKROUT@YAHOO.COM, COMM.BOI-MHA@NIC.IN, MD@PNB.CO.IN, ZOLUCKNOW@PNB.CO.IN){}(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) VR COM(VRCOM1660@GMAIL.COM){}(RESPONDENT) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM){}(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) JAL PRAKASH(JALP1420@GMAIL.COM)(0)(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) S K ROUT(ADVSKROUT@YAHOO.COM, SKRLAWFIRMS@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT)		
94	CM APPL. 20924/2025 In W.P.(C)-13697/2023	M/S SU LOGISTICS PVT. LTD. V/s INDIAN COUNCIL FOR CULTURAL RELATIONS (ICCR) & ORS.	BHAWANSHU SHARMA, SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: BHAWANSHU SHARMA(BHAWANSHUSHARMA@GMAIL.COM)(9717381199)(PETITIONER) AWANISH(){8527339094}(RESPONDENT) PANKAJ(){9910008252}(RESPONDENT) ICCR(DDGAD.ICCR@MEA.GOV.IN, AORD@MEA.GOV.IN){}(RESPONDENT)		

		UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DIRECTORADMIN.ICCR@GOV.IN)(9868250806)(RESPONDENT) RAJEEV KUMAR()(8810428449)(RESPONDENT) BHAWANSHU SHARMA(BHAWANSHUSHARMA@GMAIL.COM)(9717381199)(PETITIONER) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) MAHESH (BHARDWAJMAHESHKB@GMAIL.COM)(0)(RESPONDENT) SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER)		
95	CM APPL. 20923/2025 In W.P.(C)-16629/2023	GLOBE CIVIL PROJECTS PVT. LTD. V/s UNION OF INDIA & ORS.	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA(RAHULSSMALHOTRA@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RAHUL MALHOTRA(RAHULSSMALHOTRA@GMAIL.COM)(9899218215)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(0)(RESPONDENT)		
96	CM APPL. 20911/2025 CM APPL. 20912/2025 In W.P.(C)-6196/2024	SUDHA GUPTA V/s UNION OF INDIA & ORS.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM, PRAVEENA1807@HOTMAIL.COM)()(RESPONDENT) BANK OF BARODA(CS.HO@BANKOFBARODA.COM, SUPPORT- BLOI@MHA.GOV.IN,FRRODLI@NIC.IN)()(RESPONDENT) MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(0)(RESPONDENT) MOHIT CHAUDHARY AND NIMMI BABU(KUSHAL82KUMAR@GMAIL.COM)(9810663997)(PETITIONER) KSALAW OFFICES(INFO.KSALAWOFFICES@GMAIL.COM)(0)(RESPONDENT)		
97	CM APPL. 20919/2025 In W.P.(C)-14518/2024	MANPREET SINGH CHADHA V/s UNION OF INDIA & ORS.	SUMEER SODHI	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA, BOI-MHA(UOIDHC@GMAIL.COM, COMM.BOI-MHA@NIC.IN, SUPPORT-BOI@MHA.GOV.IN)(1123384193)(RESPONDENT) RD NORTH(RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) SUMEER SODHI AND AMAN NANDARJOG(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, COMM.BOI- MHA@NIC.IN)(0)(RESPONDENT)		
98	W.P.(C)-4513/2025 CM APPL. 20879/2025	SANTOSH KR SHIVA V/s GOVERNMENT OF NCT DELHI & ANR.	MILIND P SINGH	
		OTHER DETAILS OF ADVOCATES: MSA JURIST(OFFICEMSAJURIST@GMAIL.COM)(9810187151)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
99	W.P.(C)-4515/2025 CM APPL. 20889/2025 CM APPL. 20890/2025	HARSHDEEP CHANDOKA V/s UNION OF INDIA & ORS.	VIREN BANSAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KRED-JURE, VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(PETITIONER) VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(PETITIONER) AAPMLA, DIRECTORATE OF EDUCATION, UNION OF INDIA(REGISTRARAAPMLA- REV@NIC.IN, DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AAPMLA, DIRECTORATE OF EDUCATION, UNION OF INDIA(REGISTRARAAPMLA- REV@NIC.IN, DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
100	W.P.(C)-4516/2025 CM APPL. 20893/2025 CM APPL. 20894/2025	DEEPAK KUMAR V/s CENTRAL PUBLIC INFORMATION OFFICER & ANR.	VRINDA BHANDARI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) UNION OF INDIA, CIC(UOIDHC@GMAIL.COM, <a href="mailto:FDESK-CIC@GOV.IN">FDESK- CIC@GOV.IN</a> )(1123384193)(RESPONDENT)		

101	W.P.(C)-4518/2025 CM APPL. 20895/2025 CM APPL. 20896/2025	EPIPHANY HOSPITALITY PVT LTD V/s THE COMMISSIONER EXCISE ENTERTAINMENT AND LUXURY TAX DEPARTMENT GOVT OF NCT OF DELHI & ANR.	RAGHAV ANAND	
		OTHER DETAILS OF ADVOCATES: RAGHAV ANAND & SHUBHAM KATHURIA(RAGHAV_ANAND@LIVE.COM)(9958629500)(PETITIONER) CEXCISE, SANTOSH KUMAR TRIPATHI, ADDLCP(CEXCISE@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, ADDLCP.LIC- DL@NIC.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
102	W.P.(C)-4526/2025 CM APPL. 20931/2025 CM APPL. 20932/2025	RAKESH KUMAR PANDEY V/s UNION OF INDIA AND ORS	MANISH RAGHAV	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: MANISH RAGHAV/ SHIVAANSH SHEKHAR DIXIT(RAGHAVLAWEFIL@GMAIL.COM, MANISHRAGHAV@GMAIL.COM)(9873645048)(PETITIONER) UNION OF INDIA, HSHSO, SECY HOME, SHOME(UOIDHC@GMAIL.COM, HSHSO@NIC.IN, WB.SECYHOME@GMAIL.COM, SHOME@NIC.IN)(1123384193)(RESPONDENT) NPB, CMTPL, J BISWAS, DMGBN(NPB@CMTPL.COM, DIRECTOR@CMTPL.COM, JBISWASANDCO@YAHOO.COM, DMGBN@NIC.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
103	W.P.(C)-4064/2025	SHRI RAM MULAKH DARBAR V/s GOVT OF NCT OF DELHI AND ORS	VARUN JAIN	
		OTHER DETAILS OF ADVOCATES: M. K. GAHLAUT, VARUN JAIN(MANOJ28GAHLAUT@GMAIL.COM)(9717266278)(PETITIONER) SANTOSH KUMAR TRIPATHI, JAGMOHAN TYAGI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8800914937)(RESPONDENT)		
104	W.P.(C)-4448/2025 CM APPL. 20522/2025 CM APPL. 20523/2025	MS. X THROUGH HER FATHER V/s STATE (NCT) OF DELHI	BINAY KUMAR PATRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KARNIK RAJAT(KARNIKRAJAT@GMAIL.COM)(9811074147)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
<b>AFTER NOTICE MISC. MATTERS</b>				
105	W.P.(C)-6724/2017  WITH W.P.(C) 2211/2018 W.P.(C) 16844/2024	PITASO BAI & ORS V/s GOVERNMENT OF NCT OF DELHI & ORS.	MADHU TEWATIA, VARUN NISCHAL	
		OTHER DETAILS OF ADVOCATES:		
106	W.P.(C)-2211/2018 WITH W.P.(C) 6724/2017	POOJA TALWAR AND ORS. V/s UNION OF INDIA AND ORS.	VIVEK KUMAR TANDON, RUKHMINI BOBDE	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON()(9811363057)(PETITIONER) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(RESPONDENT)		
107	W.P.(C)-16844/2024	SMT RAJ KAUR & ORS. V/s GOVERNMENT OF NCT DELHI & ORS.	ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ABINASH K MISHRA & ASSOCIATES(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) AVNISH AHLAWAT, SANTOSH KUMAR TRIPATHI(AVNISHAHLAWAT@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
108	W.P.(C)-8330/2023 CM APPL. 31894/2023 CM APPL. 21683/2024 CM APPL. 69119/2024	RAMA GERA V/s DIVISIONAL COMMISSIONER DELHI & ORS.	NIDHI MITTAL, AMAN MEHTA, NIDHI MITTAL, ROHIT ANIL RATHI, AMAN MEHTA	
		OTHER DETAILS OF ADVOCATES: NIDHI MITTAL(NIDHI.MITTAL10405@GMAIL.COM)(8447971163)(PETITIONER) SANGITA (DIVCOM@NIC.IN, SANGITAGERA6@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9013851550)(RESPONDENT) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) AMAN MEHTA, ROHIT RATHI, SAMEER(AMANMEHTA@MSN.COM,		

	ROHITRATHIOFFICE@GMAIL.COM, SAMEER.VASHISHT@GMAIL.COM){}(RESPONDENT) AMAN MEHTA AND ASSOCIATES(AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(0)(RESPONDENT) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) NIDHI MITTAL(NIDHI.MITTAL0405@GMAIL.COM)(8447971163)(PETITIONER) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) AMAN MEHTA(AMANMEHTA@MSN.COM)(9818023754)(RESPONDENT)	
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NOTE:CM APPL.20797/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-8512/2024 LISTED AT ITEM NO.43  
NOTE:CM APPL.20818/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2002/2025 LISTED AT ITEM NO.56  
NOTE:CM APPL.20836/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-1978/2025 LISTED AT ITEM NO.55  
NOTE:CM APPL.20830/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-1947/2025 LISTED AT ITEM NO.54  
NOTE:CM APPL.20922/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-1552/2025 LISTED AT ITEM NO.38  
NOTE:CM APPL.20907/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-14882/2024 LISTED AT ITEM NO.44  
NOTE:CM APPL.20942-43/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-15111/2023 LISTED AT ITEM NO.35

COURT NO. 31  
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'  
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
64	CRL.M.A. 10918/2025 CRL.M.(BAIL) 800/2025 In CRL.A.-32/2023	MOHD. SHAKEEL V/s STATE (GNCT) OF DELHI	HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: HARSH PRABHAKHAR(HARSHPRABHAKAHR.ADVOCATE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR-376/2016) CRL.M.C. 1436/2018 FILED BY MOHD SAKIL (DISPOSED ON : 2018-03-21 )  P.S.-FIR NO. :(RANJEET NAGAR-376/2016)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>INTERIM BAIL</b>				
65	BAIL APPLN.-446/2025 CRL.M.A. 3188/2025	ARSHADUDDIN AHMAD @ ARSHAD AHMAD V/s NARCOTICS CONTROL BUREAU	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (ADV.NPANWAR@GMAIL.COM)(9990206703)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/50/DZU/2023) BAIL APPLN. 4177/2024 FILED BY ARSHAD AHMAD (DISPOSED ON : 2024-12-02 )  P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/50/DZU/2023)

BAIL				
66	CRL.M.A. 38034/2024 CRL.M.A. 38035/2024 In BAIL APPLN.-2441/2024(Disposed off case) WITH BAIL APPLN. 2450/2024	SANGEETA V/s STATE OF NCT OF DELHI	TARUN VERMA, SARBJIT SHARMA, GAURAV BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: TARUN VERMA(CSTARUNVERMA@GMAIL.COM)(9871495838)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARBJIT SHARMA (DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV BHARADWAJ(GAURAVINTERPRO@GMAIL.COM)(9871343205)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-310/2024) BAIL APPLN. 2450/2024 FILED BY RAJ KUMAR GOYAL (DISPOSED ON : 2024-12-12 ) P.S.-FIR NO. :(MOTI NAGAR-310/2024)
67	CRL.M.A. 38032/2024 CRL.M.A. 38033/2024 In BAIL APPLN.-2450/2024(Disposed off case)	RAJ KUMAR GOYAL V/s STATE OF NCT OF DELHI	TARUN VERMA, SARBJIT SHARMA, SARBJIT SHARMA, GAURAV BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: TARUN VERMA (CSTARUNVERMA@GMAIL.COM)(9871495838)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARBJIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) GAURAV BHARADWAJ(GAURAVINTERPRO@GMAIL.COM)(9871343205)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-310/2024) BAIL APPLN. 2441/2024 FILED BY SANGEETA (DISPOSED ON : 2024-12-12 ) P.S.-FIR NO. :(MOTI NAGAR-310/2024)
68	BAIL APPLN.-4385/2024	PETER DOM CHIMA V/s THE STATE GOVT. OF NCT OF DELHI	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S. KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-81/2022)
FRESH MATTERS & APPLICATIONS				
69	W.P.(CRL)-1135/2025 CRL.M.A. 10846/2025	KRISHNA MURARI & ANR. V/s HONBLE CHEIF JUSTICE & ORS.	KRISHNA MURARI	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
70	CRL.A.-268/2020 CRL.M.A. 5389/2020	STATE V/s SAKIR	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: ASHISH DUTTA()(9811180280)(PETITIONER)		P.S.-FIR NO. :(DARYA GANJ-267/2015)
71	CRL.L.P.-367/2018	MANOJ KUMAR PANCHAL V/s MAHENDER KUMAR PANCHAL	VIPIN KUMAR SAINI	
		OTHER DETAILS OF ADVOCATES:		
72	W.P.(CRL)-453/2025 CRL.M.A. 4111/2025	ABHISHEK TEWATIA & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: CM SANGWAN (CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ROHINI NORTH-604/2024)

NOTE: CRL.M.A.10831-32/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. -1027/2025 LISTED AT ITEM NO.05

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 44  
HON'BLE MR. JUSTICE SAURABH BANERJEE

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CRL.M.A. 10332/2025 In CRL.REV.P.-383/2022	BRIJENDER MUDGIL V/s THE STATE (NCT OF DELHI) & ANR.	DUSHYANT KUMAR, SAURABH JAIN, ARCHIT VERMA, SAURABH JAIN	
		OTHER DETAILS OF ADVOCATES: DUSHYANT KUMAR(DUSHYANT1706@GMAIL.COM)(9999603064)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAURABH KR JAIN(SAURABHJAIN.ADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARCHIT VERMA(ARCHIT.LEGAL@GMAIL.COM)(8800938554)(RESPONDENT) SAURABH JAIN(SAURABHJAIN.ADV@GMAIL.COM)(9811061093)(RESPONDENT)		

COURT NO. 24  
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO [cmatishgoel@gmail.com](mailto:cmatishgoel@gmail.com)
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK  
  
<https://docs.google.com/forms/d/1LT2a-FlYa0wRtiLpk2n6md7Emm8QowmeXwoA0VRcHY/edit?pli=1>  
  
 AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC  
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
51	CONT.CAS(C)-546/2025 CM APPL. 20891/2025 CM APPL. 20892/2025	MS. RITU BHAGAT V/s M/S DIVYANI ESTATES AND PROPERTIES PVT. LTD AND ORS	AKHIL SACHAR	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR (SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) ANIL VAID(ANIL.VAID@REDIFFMAIL.COM)(0)(RESPONDENT) NDFCI(CEO@NDFCI.ORG)(0)(RESPONDENT)		

NOTE:CM APPL.20708/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C)-542/2024 LISTED AT ITEM NO.01

COURT NO. 28  
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
84	CRL.REV.P.-747/2016 CRL.M.A. 17928/2016	VISHNU SHANKER UPADHYAYA V/s DIRECTORATE OF REVENUE INTELLIGENCE	SUNIL SATYARTHI	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)</b>				
85	CRL.M.C.-1389/2025 CRL.M.A. 6197/2025	GAGAN TANEJA AND ORS. V/s THE STATE NCT OF DELHI AND ANR.	SAROJ KUMAR JHA, ASHOK JAIN	
		OTHER DETAILS OF ADVOCATES: SAROJ KR. JHA (9818701001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK JAIN(ADVICE.JAINASHOKADV@GMAIL.COM)(9210198802)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-267/2020)

COURT NO. 32

HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR COMPLIANCE</b>				
85	W.P.(CRL)-1376/2024(Disposed off case) CRL.M.A. 26145/2024 CRL.M.A. 8798/2025	MOHD. AYOUB MIR V/s STATE OF NCT OF DELHI AND ANR	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON (SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARTHAK MAGGON(7045654395)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2002) W.P.(CRL) 865/2007 FILED BY HARBANS SINGH (DISPOSED ON : 2007-12-03 ) W.P.(CRL) 283/2009 FILED BY HARBANS SINGH (DISPOSED ON : 2009-03-17 ) W.P.(CRL) 1390/2009 FILED BY HARBANS SINGH (DISPOSED ON : 2009-10-14 ) W.P.(CRL) 1789/2010 FILED BY MOHD AYOUB MIR (DISPOSED ON : 2011-03-18 ) W.P.(CRL) 3299/2023 FILED BY MOHAMMAD AYOUB MIR (DISPOSED ON : 2024-02-29 )  P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2002)



ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR ADMISSION</b>				
86	CRL.M.C.-1596/2025 CRL.M.A. 7254/2025	M/S JANGID CONSTRUCTUION AND ORS. V/s INDIABUILS INVESTMENT ADVISIOR LTD.	MUKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR SHARMA(MUKESHSHARMA3042@GMAIL.COM)(9810547304)(PETITIONER)		

NOTE: CRL.M.A.10785/2025 SHALL BE TAKEN UP ALONGWITH W.P.(CRL)-2495/2024 LISTED AT ITEM NO.55

NOTE: CRL.M.A.10910/2025 SHALL BE TAKEN UP ALONGWITH W.P.(CRL)-3604/2024 LISTED AT ITEM NO.61

NOTE: CRL.M.A.10916/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-676/2022 LISTED AT ITEM NO.30

COURT NO. 22  
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

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Meeting number

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
76	CM(M)-661/2025 CM APPL. 20884/2025 CM APPL. 20885/2025 CM APPL. 20886/2025	SATISH KUMAR V/s ATTAR SINGH AND ORS.	ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: DR ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) DR ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(0)(PETITIONER) WW(378WW378@GMAIL.COM)(0)(RESPONDENT) ADARSH(ADARSH.VARMA85@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>AFTER NOTICE MISC. MATTERS</b>				
77	RC.REV.-22/2022 CM APPL. 75543/2024 CM APPL. 75544/2024	RADHA KRISHNA BHANDAR V/s MUKTA NANDA	ASHOK KUMAR SINGH, YASH SHARMA, POOJA MEHRA SAIGAL, PARVEEN BHATI	
		OTHER DETAILS OF ADVOCATES: ASHOK K SINGH , ANKITA BALUNI(INFO@AEGISLEGALLLP.COM)(9810515155)(PETITIONER) MUKTA NANDA()(9971229628)(RESPONDENT) JAGDEV(JAGDEVBASOYA@GMAIL.COM)(0)(PETITIONER) SHUNYA LAW(SHUNYALAW@GMAIL.COM)(8826711014)(RESPONDENT) POOJA MEHRA SAIGAL(PANDEY.UMESH1979@GMAIL.COM)(9650822552)(RESPONDENT) PARVEEN BHATI(PARVEENBHATIADV@GMAIL.COM)(9811140658)(RESPONDENT)		

78	W.P.(C)-11134/2020 CM APPL. 22254/2021 WITH W.P.(C) 807/2022  W.P.(C) 42/2021 W.P.(C) 4850/2022	RAMJAS PUBLIC SCHOOL & ANR. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	ATUL NIGAM, PRAMOD GUPTA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: ATUL NIGAM AND ANUBHAV TYAGI(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO- NDMC@MCD.NIC.IN)(23226714)(RESPONDENT) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) GAURANG(GAURANG@KANTHCORP.COM){}(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
79	W.P.(C)-42/2021 CM APPL. 22304/2021	RAMJAS PUBLIC SCHOOL & ANR. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	ATUL NIGAM, PRAMOD GUPTA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: ATUL NIGAM AND ANUBHAV TYAGI(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) RAMJAS PUBLIC SCHOOL(RAMJASDAYBOARDING2007@GMAIL.COM)(28765186)(PETITIONER) ATUL NIGAM , ANUBHAV TYAGI(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO- NDMC@MCD.NIC.IN){}(RESPONDENT) PRAMODGUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) GAURANG(GAURANG@KANTHCORP.COM){}(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
80	W.P.(C)-4850/2022 CM APPL. 14477/2022 WITH W.P.(C) 807/2022	RAMJAS SCHOOL, SENIOR WING & ANR. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	PRAMOD GUPTA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION (CLO-NDMC@MCD.GOV.IN, RAVINDERCLMCD@GMAIL.COM){}(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
81	W.P.(C)-807/2022 CM APPL. 2266/2022	RAMJAS PUBLIC SCHOOL & ANR. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	PRAMOD GUPTA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN){}(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		

NOTE:CM APPL.20856/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3949/2024 LISTED AT ITEM NO.34

08.04.2025

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HON'BLE MR.JUSTICE DHARMESH SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
38	CM APPL. 18958/2025 In FAO-354/2024	SAMIR KUMAAR MODI V/s SMT BINA MODI AND ORS	SIMRAN LAKHWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: SIMRAN LAKHWINDER SINGH(SIMRAN@SAKURAADVISORY.COM)(9811778808)(PETITIONER) DR BINDAMODI(DRBINAMODI@GODFREYPHILIPS.COM)(0)(RESPONDENT) LALIT KUMAR(LALITKUMARMODI@GMAIL.COM)(0)(RESPONDENT) C MODI(CMODI@KKMODI.EDU.IN)(0)(RESPONDENT) S K GUPTA (SKGUPTA@GODFREYPHILIPS.CO.IN)(0)(RESPONDENT) KKMIFS (KMMIFS.CO@GMAIL.COM)(0)(RESPONDENT) INDOFIL(GIL@INDOFIL.COM)(0)(RESPONDENT) INDOFIL(QUIL@INDOFIL.COM)(0)(RESPONDENT) SIMRAN KAHWINDER SINGH(SIMRAN@SAKURAADVISORY.COM)(9811778808)(PETITIONER) DR BINA MODI(DRBIINAMODI@GODFREYPHILIPS.CO.IN, LALITKUMARMODI@GMAIL.COM )(0)(RESPONDENT)		

COURT NO. 29  
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
78	BAIL APPLN.-1376/2025 CRL.M.A. 10739/2025	SHRI LOVEE NARULA V/s DIRECTORATE OF ENFORCEMENT, GOVT OF INDIA	PIYUSH SANGHI	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI(SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC- ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23 ) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23 ) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29 ) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12 ) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18 ) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16 ) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04 ) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28 ) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28 ) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18 ) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08 ) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25 ) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17 ) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16 ) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16 ) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-08 ) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28 ) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-07 )  P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)

NOTE: CRL.M.A.10826/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN. -1294/2025 LISTED AT ITEM NO.29

08.04.2025

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
88	CRL.A.-312/2025 CRL.M.(BAIL) 573/2025	NARESH V/s STATE NCT OF DELHI	GAURAV SHARMA(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: DEEPAL ()(9999048001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SEELAMPUR-172/2018)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SUSPENSION OF SENTENCE				
89	CRL.A.-766/2024 CRL.M.(BAIL) 1399/2024 WITH CRL.A. 809/2024	RANVIR SINGH SAINI V/s SECURITIES AND EXCHANGE BOARD OF INDIA	BANKEY BIHARI, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PABITRA MAITY(MAITYPABITRA89@GMAIL.COM)(0)(PETITIONER) SEBI(SEBI@SEBI.GOV.IN)(0)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER)		
90	CRL.A.-809/2024 CRL.M.A. 25908/2024 WITH CRL.A. 766/2024	ANAND VARSHNEY V/s SECURITIES AND EXCHANGE BOARD OF INDIA	ATUL SAHI, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ATUL SAHI(ATULSAHI@LIVE.COM)(9873355153)(PETITIONER) SEBI(SEBI@SEBI.GOV.IN)(0)(RESPONDENT) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER)		

HIGH COURT OF DELHI  
07.04.2025.

REGISTRAR (LISTING)

**COURT NO. 46****HON'BLE MS.JUSTICE JYOTI SINGH**

**NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).**

**2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."**

**3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.**

**4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.**

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmnijeshnair@gmail.com](mailto:cmnijeshnair@gmail.com)

CLICK HERE TO JOIN

VC <https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03>

[f](#)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
92	CS(OS)-611/2024 I.A. 35240/2024 I.A. 7555/2025	MR.VIVEK GARG V/s MR.NAND KISHORE GARG & ORS.	DEEPAK BISWAS, ANANT NIGAM	

**NOTE : I.A.8905/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM)523/2024 SHOWN AT ITEM NO.11 IN THE ADVANCE CAUSE LIST.**

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08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**COURT NO. 41**  
**HON'BLE MR. JUSTICE JASMEET SINGH**

**NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).**

**CLICK HERE TO JOIN VC**

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

**Meeting No: 916 436 579**

**NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO**

[pramod@dhc.nic.in](mailto:pramod@dhc.nic.in)

<b>ITEM NUMBER</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>ADVOCATE NAME</b>	<b>OTHER INFORMATION</b>
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES</b>				
78	O.M.P. (COMM)- 48/2025 I.A. 2081/2025	UNION OF INDIA V/s INDERJIT MEHTA CONSTRUCTIONS PRIVATE LIMITED	ADARSH KUMAR TIWARI	

**NOTE : I.A.9251/2025 SHALL BE TAKEN UP ALONGWITH OMP(MIS.)(COMM)318/2025  
SHOWN AT ITEM NO.70 IN THE CAUSE LIST.**

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**COURT NO. 47****HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO [daya.nidhi@dhc.nic.in](mailto:daya.nidhi@dhc.nic.in)

CLICK HERE TO JOIN VC:-

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc11>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS AND FRESH APPLICATIONS</b>				
52	CS(OS)-230/2025 I.A. 9252/2025 I.A. 9253/2025 I.A. 9254/2025	M/S MASIHI SAHITYA SANSTHA V/s MR. NIKHIL SEN. (CLAIMED TRUSTEE OF VIDYAWATI KHANNA TRUST) AND ORS	M QAYAM-UD-DIN	SUB. TO OFF. OBJ.

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08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**COURT NO. 44**

**HON'BLE MR.JUSTICE SAURABH BANERJEE**

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[prakash.aggarwal@dhc.nic.in](mailto:prakash.aggarwal@dhc.nic.in)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)</b>				
46	CS(COMM)- 325/2025 I.A. 9168/2025	RECKITT BENCKISER INDIA PRIVATE LIMITED V/s DR MANJOT MARWAH & ORS.	NANCY ROY	AT 12.30 P.M.

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08.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR  
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)  
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR DIRECTION ON OFFICE NOTE</b>				
61	W.P.(CRL)-612/2022 CRL.M.A. 9192/2022 CRL.M.A. 24216/2022 CRL.M.A. 19725/2023 CRL.M.A. 26262/2023 CRL.M.A. 31897/2023 CRL.M.A. 7035/2024 CRL.M.A. 7036/2024	SUCHETA OMPRAKASH GOENKA V/s SERIOUS FRAUD INVESTIGATION OFFICE THROUGH THE INVESTIGATING OFFICER & ANR.	SHWETA SINGH PARIHAR, MUKUL MALIK, PANKUSH GOYAL, SHWETA SINGH PARIHAR, GURMEHAR SINGH SISTANI	
		<b>OTHER DETAILS OF ADVOCATES:</b> SHWETA SINGH PARIHAR(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(PETITIONER) SUCHETA OMPRAKASH GOENKA(SUCHIGOENKA22@GMAIL.COM)(9820297965)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) UNION OF INDIA(SECY.MCA@NIC.IN)() (RESPONDENT) SERIOUS FRAUD INVESTIGATION OFFICE(SANJEEV.YADAV@SFIO.NIC.IN)() (RESPONDENT) HARDIK SHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) MUKUL MALIK(ADVMUKULMALIK@GMAIL.COM)() (PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) DIVYANSHU BHARDWAJ(DIVYANSHUBHARDWAJ101@GMNAIL.COM)(9850597752)(PETITIONER) SANJEEVK YADAV(SANJEEVK.YADAV@SFIO.NIC.IN)() (RESPONDENT) HARDIK SHARMA (ADV.PANKUSHGOYAL@GMAIL.COM)(8527719711)(PETITIONER) AHLUWALIA (AHLUWALIA.OFFICE@GMAIL.COM)() (RESPONDENT) AYUSH JINDAL (ADV.PANKUSHGOYAL@GMAIL.COM)() (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKUSH GOYAL (ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) AHLUWALLIA(AHLUWALIA.OFFICE@GMAIL.COM)() (RESPONDENT) SHWETA SINGH(SHWETASPARIHAR05@GMAIL.COM)(9810347737)(PETITIONER) RANJEETA ROHATGI(OFFICE.RROHATGI@GMAIL.COM)(981037737)(PETITIONER) ABHIGYAN SIDDHANT(ABHIGYANSIDDHANT.COM)() (RESPONDENT) ANURAG AHLUWALIA(ANURAGCGSC@GMAIL.COM)() (RESPONDENT) GURMEHAR SINGH SISTANI(GURMEHAR.LAW@GMAIL.COM)(9810977667)(PETITIONER)	P.S.-FIR NO. :(EOW MUMBAI-14/2018)	

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